

HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF CHHATTISGARH, BILASPUR

स्चना

दिनांक 13-12-2025 (शनिवार) को आयोजित होने वाली "नेशनल लोक अदालत" के सफल क्रियान्वयन सुनिश्चित किये जाने के लिये बीमा कम्पनी एवं संबंधित पक्षकारों के अधिवक्ताओं के मध्य एवं सेवा संबंधित प्रकरणों (WPS) से संबंधित विभागीय प्राधिकारियों/अधिवक्ताओं /पक्षकारों की पूर्व परिचर्चा बैठक छ०ग० उच्च न्यायालय बिलासपुर के Legal Aid & A.D.R. भवन (लोक अदालत कक्ष) में आयोजित किया जाना है। पूर्व परिचर्चा बैठक विवरण निम्नानुसार है :--

Sr. No.	Name of Insurance Company / Department	Pre- Sitting Date	Remarks
1 2	I.C.I.C.I Lombard General Insurance Company, HDFC General Insurance Company,	11-11-2025 (Tuesday)	1:30 P.M
3	The New India Assurance Company Cholamandlam General Insurance Company,	12-11-2025 (Wednesday)	1:30 P.M
5	National Insurance Company, S.B.I. General Insurance Company.	13-11-2025 (Thursday)	1:30 P.M
7 8	Oriental Insurance Company, TATA General Insurance Company	14-11-2025 (Friday)	1:30 P.M
09 10	United India Insurance Company, Bajaj Allianz General Insurance Company,	17-11-2025 (Monday)	1:30 P.M
11 12	Shriram General Insurance Company, Rilyans General Insurance Company,	18-11-2025 (Tuesday)	1:30 P.M
13 14	Home Department, General Administration Department,	19-11-2025 (Wednesday)	11:00 A.M
15 16	SCST Welfare Department, Urban Development Department,	20-11-2025 (Thursday)	11:00 A.M
17 18 19	School Education Department, Forest Department, Water Resourcrs Department,	21-11-2025 (Friday)	11:00 A.M
20	CRR (125), CRR (U/s138) ,CRR (Other),	22-11-2025 (Saturday)	11:00 A.M

(ओम प्रकाश जायसवाल) सचिव

उच्च न्यायालय विधिक सेवा समिति बिलासपुर